

ITEM NO.52

COURT NO.6

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 18244/2017

(Arising out of impugned final judgment and order dated 27-03-2015 in CRLA No. 942/1987 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

MUNENDRA ALIAS MUNNA

Respondent(s)

(IA No.85584/2018-CONDONATION OF DELAY IN FILING and IA No.85586/2018-CONDONATION OF DELAY IN REFILING)

Date : 22-11-2019 This petition was called on for hearing today.
CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE MR. JUSTICE VINEET SARAN

For Petitioner(s) Mr. Ratnakar Dash, Adv.
Shashank Shekhar Singh, AOR

For Respondent(s) Mr. Abhishek Sharma, Adv.
Mr. Gopal Krushna, Adv.
Mr. S. K. Verma, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 6.12.2019.

(INDU MARWAH)
COURT MASTER (SH)

(SUMAN JAIN)
BRANCH OFFICER